NOTICE

WITH REFERENCE TO THE matters pertaining to the assignment of the Hon'ble Shri Justice G. S. Kulkarni, with effect from **3rd January, 2022**, the listing of cases would be as under :-

Monday & Tuesday	**:-**	Arbitration Petitions filed under **Section 9** and applications under **Section 11** from the year 2020 onwards, Arbitration Petitions filed under **Section 14, 15, 16, 27, 29A** of the Arbitration and Conciliation Act.
Wednesday, Thursday and Friday:-	**:-**	All Arbitration Petitions filed under **Section 34 and Section 37** of the Arbitration and Conciliation Act.

Matters filed under **Section 11, 14, 15, 27 and 29A** of the Arbitration and Conciliation Act will be listed on **Supplementary Board** on the **next day of Lodging.** Advocates and parties appearing in person should effect service of the proceeding on the opposite side with notice regarding the same to be taken up on the appropriate day as per such arrangement, before lodging of the petition.

1. For circulation of **Urgent Matters**, Advocates and parties appearing–in– person are requested to give one page typed praecipe setting out urgency and date as per allocation mentioned above to the Associate of the Court strictly between **10.15 a.m. to 10.25 a.m.**
2. Praecipes in which urgency is not set out will be rejected.
3. Advocates should mention the Section of Arbitration and Conciliation Act in the Praecipe in bold in the reference paragraph.
4. Matters will not be listed on the Board unless office objections regarding handwritten, illegible pages are removed.
5. Advocates and parties shall keep ready a brief list of dates and proposition in matters required substantive hearing.

Dated this 24th day of December, 2021.

By Order,

Sd/-

(S. M. Kochey)
I/c. Prothonotary and Senior Master
High Court, O.S., Bombay

NOTICE

It is hereby notified for the information of Advocates and parties appearing in person that a "**Brief LIST OF RELEVANT DATES"** of not more than one or two pages, **appropriately prepared** to assist the Court, irrespective of the nature and stage of the proceedings, along with page numbers be furnished by 5 p.m. on the day prior to the listing of the matter. It should be in normal font, having one and half spacing.

Dated this 24th day of December, 2021.

By Order,

Sd/-

(S. M. Kochey)
I/c. Prothonotary and Senior Master
High Court, O.S., Bombay